

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-40-2020.**

Mr. Amol Vaman Tilve ... Petitioner.

Versus

Goa State Pollution Control Board & ors. ... Respondents.

Shri Anthony D'Silva, Advocate for the Petitioner.

**Coram : Nutan D. Sardesai. J.**

**Dated : 12<sup>th</sup> June, 2020**

P.C.:

Issue notice to the respondents returnable on 22.06.2020.

2. Stands over on 22.06.2020.

**Nutan D. Sardesai, J.**

MF/-